

(2025) 03 MEG CK 0602

In the Meghalaya High Court

Case No : Writ Petition (Crl) No. 9 Of 2023

In Re-Designated Courts For MPs/MLAs Vs

Date of Decision : 11-03-2025

Acts Referred:

Citation : (2025) 03 MEG CK 0602

Hon'ble Judges : H. S. Thangkhiew, J

Bench : Single Bench

Advocate : A. Kumar, R. Colney

Judgement

H. S. Thangkhiew, J

This matter was listed over a month ago directing the respondents to file an official status report with regard to pending cases concerning MPs/MLAs. However, today learned Advocate General has informed that there has been no information forthcoming from the Public Prosecutors, who have been directed to furnish the same. This Court notes the same with concern.

List this matter on 25th March, 2025.

It is expected on the next date, status report should be on board.

Copy of the order to be given to Ms. R. Colney, learned GA.